## NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 17/10/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

**PETITION NUMBER** 

: TCP/143/2016

NAME OF THE PETITIONER(S)

: M Muneeswaran & another

NAME OF THE RESPONDENT(S)

: M/s. Micro Therapeutic Research Labs P. Ltd and 3 others

**UNDER SECTION** 

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

(1) T.v.P. Sai Vihan Pur Citor Vishnu

Counsu Mr R1 - R3

J. v.P. JaiViL

R.SAHANA FOR

T. Poornam

Counsel for

Petitionera

3. Sricharan Kangarajan Aftridan Virjay

counsel for 124

## **ORDER**

Counsel for both parties present. At request of counsel for petitioner, time extended to file a copy of the decree from Civil Court, Coimbatore which is connected to the subject matter of the CP. Put up on 04.11.2016 at 10.30 A.M.

(Ch.Mohd.Sharief Tariq)

Member (Judicial)

(K Anantha Padmanabha Swamy) Member (Judicial)